

Minutes of the meeting held on 2nd June, 2022 at 1600 hrs.

Present

Shri Y.K. Sinha, Chief Information Commissioner
Smt. Vanaja N Sarna, Information Commissioner
Shri Neeraj Kumar Gupta, Information Commissioner
Shri Suresh Chandra, Information Commissioner
Dr. Amita Pandove, Information Commissioner
Shri Heeralal Samariya, Information Commissioner
Ms. Juthika Patankar, Secretary to the Commission, assisted by (i) Sh. Rahul Rastogi,
JS (A) (ii) Sh. Sidh Kumar, JS (MR) (iii) Shri Brajesh Kumar Pandey, JS (P&B), (iv)
Brig. Vipin Chakrawarti (Retd.), Consultant (Registrar) (v) Sh. Ajitkumar Vasantryao
Sontakke, Dir. (Law).

A meeting of the Commission was held on 2nd June, 2022 at 1600 hrs to discuss various issues, as detailed below.

1. Action taken on earlier meeting's decisions:

The Commission was informed of the actions taken on the decisions of the Commission's meeting held on 4th May, 2022.

2. Disposal of second appeals / complaints:

The status of disposal of second appeals / complaints and their pendency was placed before the Commission. The Commission expressed its satisfaction over the reduction of pendency.

3. Legal cases in which CIC has filed affidavit or defending etc.:

The status of legal cases in which CIC has filed affidavit or defending etc. was placed before the Commission.

4. Any other item with the permission of Chair

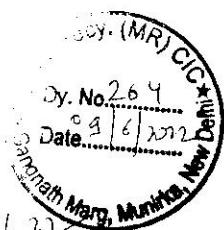
Issues pertaining to floating of new tenders for outsourced staff were placed before the Commission. The Commission felt that it needs experienced manpower in view of its quasi-judicial nature of work and the manpower should be compensated accordingly based on their experience. The Commission approved the proposals placed by the Administration in this regard.

The meeting ended with the vote of thanks to the Chair.

PS - R

[Signature]

14.06.22



[Signature]
09/06/22
(Rahul Rastogi)
Joint Secretary (Admn.)

To

1. PPS to Chief Information Commissioner (YS)
2. PPS to Information Commissioner (VN)
3. PPS to Information Commissioner (NG)
4. PPS to Information Commissioner (SC)
5. PPS to Information Commissioner (AP)
6. PPS to Information Commissioner (HS)
7. PPS to Information Commissioner (SP)
8. PPS to Information Commissioner (UM)
9. PPS to Secretary
10. PPS to Addl. Secretary.

Copy to:-

1. JS (MR)/JS (P&B)/ Consultant (Registrar)/ Dir. (Law)
2. Shri S.K. Rabbani, DS (Gen. Admn)
3. Shri R.S. Murthy, Consultant
4. Shri S C Sharma, Consultant
5. Shri R.P. Grover, Consultant
6. Shri Baljit Singh Kasana, Consultant
7. Shri A.K. Assija, Consultant
8. Shri C.A. Joseph, Consultant
9. Shri Rakesh Kumar Rao, Consultant
10. Shri Suresh Kumar Chitkara, Consultant
11. Shri Sharad Kumar, Consultant
12. Shri V.B. Hariharan, Consultant.

NR
09/06/22
(Rahul Rastogi)
Joint Secretary (Admn.)